

# IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :15-01-2025

**Date : 15.01.2025**

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
	3387/2025	15.01.2025	BLAPL-226/2025	JP KAR	C.O.		Order Dtd. 2025-01-09		(Seat No-)
	3389/2025	15.01.2025	BLAPL-12477/2024	PK MOHANTY	C.O.		Order Dtd. 2025-01-10		(Seat No-)
	3391/2025	15.01.2025	BLAPL-10097/2024	RK BARIK	C.O.		Order Dtd. 2025-01-10	BAIL-1	(Seat No-6)
	3392/2025	15.01.2025	BLAPL-9819/2024	M JATI	C.O.		Order Dtd. 2025-01-10		(Seat No-6)
	3393/2025	15.01.2025	BLAPL-128/2025	M BEHERA	C.O.		Order Dtd. 2025-01-10		(Seat No-6)
	3395/2025	15.01.2025	ABLAPL-260/2025	K DAS	C.O.		Order Dtd. 2025-01-10	BAIL-2	(Seat No-12)
	3396/2025	15.01.2025	ABLAPL-288/2025	K DAS	C.O.		Order Dtd. 2025-01-10	BAIL-2	(Seat No-17)
	3397/2025	15.01.2025	ABLAPL-9175/2024	B BEHERA	C.O.		Order Dtd. 2025-01-10		(Seat No-17)
	3399/2025	15.01.2025	ABLAPL-6976/2024	M NAYAK	C.O.		Order Dtd. 2025-01-10		(Seat No-17)
	3401/2025	15.01.2025	ABLAPL-6976/2024	MN MOHANTY	C.O.		Order Dtd. 2025-01-10		(Seat No-17)
	3402/2025	15.01.2025	ABLAPL-13959/2024	P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-10		(Seat No-17)
	3405/2025	15.01.2025	ABLAPL-13538/2024	L MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-10		(Seat No-17)
	3408/2025	15.01.2025	ABLAPL-12993/2024	G PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-10		(Seat No-17)
	3410/2025	15.01.2025	ABLAPL-12993/2024	S PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-10		(Seat No-17)
	3412/2025	15.01.2025	ABLAPL-	SK BEHERA	C.O.	COURT	Order Dtd. 2025-01-		(Seat

			10671/2024			NO. 2 OLD	10		No- 17)
6	3413/2025	15.01.2025	ABLAPL- 10576/2024	P PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 10		(Seat No- 17)
7	3415/2025	15.01.2025	ABLAPL- 13174/2024	PK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 10	BAIL-2	(Seat No- 16)
8	3417/2025	15.01.2025	ABLAPL- 6777/2024	HAREKRUSHNA MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 10	BAIL-1	(Seat No-17)
9	3419/2025	15.01.2025	ABLAPL- 13101/2024	BR SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 10		(Seat No-17)
0	3420/2025	15.01.2025	ABLAPL- 13812/2024	SP DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 10	BAIL-1	(Seat No-2)
1	3421/2025	15.01.2025	ABLAPL- 13091/2024	M DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 10	BAIL-2	(Seat No-9)
2	3422/2025	15.01.2025	ABLAPL- 7456/2024	M DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 10		(Seat No-9)
3	3424/2025	15.01.2025	ABLAPL- 13211/2024	R SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 10	BAIL-1	(Seat No- 13)
4	3425/2025	15.01.2025	ABLAPL- 13779/2024	D SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 10		(Seat No- 13)
5	3426/2025	15.01.2025	ABLAPL- 8667/2024	RC BHOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 10	BAIL-1	(Seat No-6)
6	3428/2025	15.01.2025	ABLAPL- 13172/2024	D SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 10		(Seat No-6)
7	3429/2025	15.01.2025	ABLAPL- 13148/2024	D SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 10		(Seat No-6)
8	3431/2025	15.01.2025	ABLAPL- 14411/2024	D SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 10	BAIL-2	(Seat No- 12)
9	3432/2025	15.01.2025	ABLAPL- 13781/2024	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 10		(Seat No- 12)
0	3434/2025	15.01.2025	ABLAPL- 9558/2024	C MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 10	BAIL-2	(Seat No- 10)
1	3448/2025	15.01.2025	ABLAPL- 12758/2024	SUSANTA KUMAR ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 10		(Seat No- 10)
2	3451/2025	15.01.2025	WP (C) - 31909/2024	PRADEEP KUMAR DAS	C.O.	COURT NO. 10	Order Dtd. 2025-01- 10		(Seat No- 10)

33	3456/2025	15.01.2025	ABLAPL-14829/2024	B SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-10	BAIL-2	(Seat No-18)
34	3470/2025	15.01.2025	ABLAPL-13358/2024	AK SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-10		(Seat No-18)
35	3472/2025	15.01.2025	ABLAPL-13323/2024	TN CHAND	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-10	BAIL-1	(Seat No-14)
36	3473/2025	15.01.2025	ABLAPL-13345/2024	C SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-10		(Seat No-14)
37	3475/2025	15.01.2025	ABLAPL-13313/2024	UP BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-10	BAIL-2	(Seat No-12)
38	3483/2025	15.01.2025	ABLAPL-6503/2022	U C DORA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-23	CRIMINAL MISC	(Seat No-14)
39	3487/2025	15.01.2025	MACA-387/2014	P C PATTANAIAK	C.O.	COURT NO. 10	Order Dtd. 2024-02-27	MISC. APPEAL SEC.	(Seat No-4)
40	3488/2025	15.01.2025	MACA-387/2014	S.R. OJHA	C.O.	COURT NO. 10	Order Dtd. 2024-02-27	MISC. APPEAL SEC.	(Seat No-4)
41	3492/2025	15.01.2025	ABLAPL-13013/2024	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-10		(Seat No-4)
42	3493/2025	15.01.2025	ABLAPL-6210/2024	NIRANJAN ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24	BAIL-1	(Seat No-2)
43	3494/2025	15.01.2025	ABLAPL-13018/2024	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-10		(Seat No-2)
44	3495/2025	15.01.2025	ABLAPL-13223/2024	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-10		(Seat No-2)
45	3498/2025	15.01.2025	ABLAPL-315/2025	PRAKASH CHANDRA DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13	BAIL-2	(Seat No-18)
46	3499/2025	15.01.2025	WP (C) - 22040/2015	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13	WRIT BRANCH-2	(Seat No-9)
47	3500/2025	15.01.2025	ABLAPL-326/2025	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13		(Seat No-9)
48	3503/2025	15.01.2025	RPFAM-303/2023	M N MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2025-02-20	FIRST APPEAL	(Seat No-5)
49	3505/2025	15.01.2025	BLAPL-250/2025	SUVENDU BARIK	C.O.	COURT NO. 3	Order Dtd. 2025-01-10		(Seat No-5)
50	3506/2025	15.01.2025	WP (C) - 30194/2024	S P SAHOO	C.O.	COURT NO. 3	Order Dtd. 2025-01-13		(Seat No-5)
51	3507/2025	15.01.2025	WP (C) - 768/2025	A DAS	C.O.	COURT NO. 3	Order Dtd. 2025-01-13		(Seat No-5)

2	3509/2025	15.01.2025	ABLAPL-313/2025	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 3	Order Dtd. 2025-01-13		(Seat No-5)
3	3510/2025	15.01.2025	WP (C) - 764/2025	A DAS	C.O.	COURT NO. 3	Order Dtd. 2025-01-13		(Seat No-5)
4	3511/2025	15.01.2025	ABLAPL-330/2025	S N GAYA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-5)
5	3512/2025	15.01.2025	ABLAPL-323/2025	BB MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13		(Seat No-5)
6	3513/2025	15.01.2025	ABLAPL-318/2025	SNEHASISH BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13	BAIL-1	(Seat No-1)
7	3515/2025	15.01.2025	ABLAPL-293/2025	M R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-10		(Seat No-1)
8	3516/2025	15.01.2025	ABLAPL-296/2025	R K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13		(Seat No-1)
9	3517/2025	15.01.2025	ABLAPL-298/2025	A K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13		(Seat No-1)
0	3518/2025	15.01.2025	ABLAPL-13527/2024	MN MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13		(Seat No-1)
1	3520/2025	15.01.2025	ABLAPL-13908/2024	TR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13		(Seat No-1)
2	3521/2025	15.01.2025	ABLAPL-299/2025	ASHOK KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13		(Seat No-1)
3	3522/2025	15.01.2025	WP (C) - 757/2025	A DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13	WRIT BRANCH-2	(Seat No-45)
4	3523/2025	15.01.2025	ABLAPL-13759/2024	P PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13		(Seat No-45)
5	3524/2025	15.01.2025	ABLAPL-262/2025	S SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-10		(Seat No-45)
6	3525/2025	15.01.2025	WP (C) - 996/2025	B B MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13		(Seat No-45)
7	3527/2025	15.01.2025	WP (C) - 992/2025	B B MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13		(Seat No-45)
8	3528/2025	15.01.2025	WP (C) - 1001/2025	B B MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13		(Seat No-45)
9	3529/2025	15.01.2025	ABLAPL-13607/2024	P PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13		(Seat No-45)
0	3531/2025	15.01.2025	BLAPL-	K DAS	C.O.	COURT	Order Dtd. 2025-01-	BAIL-2	(Seat

			266/2025			NO. 2 OLD	10		No- 17)
1	3532/2025	15.01.2025	WP (C) - 1039/2025	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-02- 03		(Seat No- 17)
2	3533/2025	15.01.2025	BLAPL- 9554/2024	BB MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-01- 10		(Seat No- 17)
3	3534/2025	15.01.2025	WP (C) - 29685/2024	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-02- 11	WRIT BRANCH-3	(Seat No- 13)
4	3535/2025	15.01.2025	BLAPL- 8813/2024	AK MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-01- 10	BAIL-2	(Seat No- 12)
5	3537/2025	15.01.2025	WP (C) - 766/2025	A DAS	C.O.	COURT NO. 1	Order Dtd. 2025-01- 13	WRIT BRANCH-3	(Seat No- 13)
6	3538/2025	15.01.2025	WP (C) - 765/2025	A DAS	C.O.	COURT NO. 1	Order Dtd. 2025-01- 13	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 117)
7	3540/2025	15.01.2025	ABLAPL- 305/2025	R K BARIK	C.O.	COURT NO. 1	Order Dtd. 2025-01- 13		(Seat No- 117)
8	3541/2025	15.01.2025	WP (C) - 904/2025	A K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-01- 13		(Seat No- 117)
9	3542/2025	15.01.2025	ABLAPL- 312/2025	D P DASH	C.O.	COURT NO. 1	Order Dtd. 2025-01- 13		(Seat No- 117)
10	3543/2025	15.01.2025	WP (C) - 11864/2019	M M NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-01- 13	WRIT BRANCH-4	(Seat No- 38)
11	3544/2025	15.01.2025	ABLAPL- 329/2025	SURESH CH.SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2025-01- 13	BAIL-1	(Seat No-1)
12	3545/2025	15.01.2025	WP (C) - 32348/2024	M.BARAL	C.O.	COURT NO. 1	Order Dtd. 2025-01- 10	WRIT BRANCH-2	(Seat No-9)
13	3546/2025	15.01.2025	WP (C) - 582/2025	C SAMAL	C.O.	COURT NO. 1	Order Dtd. 2025-01- 13	WRIT BRANCH-1	(Seat No- 30)
14	3547/2025	15.01.2025	WP (C) - 32362/2024	D.BISWAL	C.O.	COURT NO. 1	Order Dtd. 2025-01- 10		(Seat No- 30)
15	3548/2025	15.01.2025	WP (C) - 32693/2024	D.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2025-01- 10	WRIT BRANCH-5	(Seat No- 32)
16	3549/2025	15.01.2025	ABLAPL- 331/2025	SAMIR BARIK	C.O.	COURT NO. 1	Order Dtd. 2025-01- 13	BAIL-2	(Seat No- 18)
17	3550/2025	15.01.2025	WP (C) - 32716/2024	M.R.PANDA	C.O.	COURT NO. 1	Order Dtd. 2025-01- 10	WRIT BRANCH-6	(Seat No- 25)
18	3551/2025	15.01.2025	ABLAPL-	M NAYAK	C.O.	COURT	Order Dtd. 9999-12-		(Seat

			58/2025			NO. 2 OLD	31			No- 25)
9	3552/2025	15.01.2025	WP (C) - 32469/2024	B.P.TANGA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 10	WRIT BRANCH-4		(Seat No- 19)
0	3553/2025	15.01.2025	WP (C) - 32746/2024	S.K.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 10			(Seat No- 19)
1	3554/2025	15.01.2025	ABLAPL- 317/2025	GYANA RANJAN PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13			(Seat No- 19)
2	3555/2025	15.01.2025	CRLMC- 184/2022	A. SUNDARAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 23	CRIMINAL MISC		(Seat No-5)
3	3556/2025	15.01.2025	WP (C) - 32758/2024	S.K.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 10			(Seat No-5)
4	3557/2025	15.01.2025	ABLAPL- 300/2025	P K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13	BAIL-2		(Seat No- 18)
5	3558/2025	15.01.2025	WP (C) - 32884/2024	BIJAY KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 10	WRIT BRANCH-3		(Seat No- 12)
6	3559/2025	15.01.2025	WP (C) - 31834/2024	D K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13	WRIT BRANCH (DIVISION BENCH-1)		(Seat No- 105)
7	3561/2025	15.01.2025	WP (C) - 33099/2024	D.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 10			(Seat No- 105)
8	3562/2025	15.01.2025	WP (C) - 33125/2024	D.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 10	WRIT BRANCH-2		(Seat No-6)
9	3563/2025	15.01.2025	ABLAPL- 12073/2024	J LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13	BAIL-2		(Seat No- 11)
00	3564/2025	15.01.2025	WP (C) - 980/2025	S SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13	WRIT BRANCH-5		(Seat No- 20)
01	3565/2025	15.01.2025	WP (C) - 33135/2024	N.C.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 10			(Seat No- 20)
02	3567/2025	15.01.2025	WP (C) - 33155/2024	D.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 10			(Seat No- 20)
03	3568/2025	15.01.2025	WP (C) - 941/2025	S SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13			(Seat No- 20)
04	3569/2025	15.01.2025	WP (C) - 462/2025	D.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 10			(Seat No- 20)
05	3570/2025	15.01.2025	WP (C) - 937/2025	S GUPTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13			(Seat No- 20)

06	3571/2025	15.01.2025	ABLAPL-13387/2024	R. K. SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-10		(Seat No-20)
07	3572/2025	15.01.2025	WP (C) - 993/2025	R.K.MOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2025-01-22	WRIT BRANCH-5	(Seat No-20)
08	3573/2025	15.01.2025	WP (C) - 9798/2019	DILLIP SAMAL	C.O.	COURT NO. 10	Order Dtd. 2025-01-09	WRIT BRANCH-2	(Seat No-45)
09	3574/2025	15.01.2025	WP (C) - 255/2025	G.K.SUNDARAY	C.O.	COURT NO. 10	Order Dtd. 2025-01-09		(Seat No-45)
10	3575/2025	15.01.2025	WP (C) - 995/2025	D K SAHU	C.O.	COURT NO. 10	Order Dtd. 2025-01-13	WRIT BRANCH-5	(Seat No-20)
11	3576/2025	15.01.2025	WP (C) - 31595/2024	S.DAS	C.O.	COURT NO. 10	Order Dtd. 2025-01-10	WRIT BRANCH-5	(Seat No-22)
12	3577/2025	15.01.2025	WP (C) - 401/2025	S.P.SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025-02-07		(Seat No-22)
13	3578/2025	15.01.2025	WP (C) - 982/2025	S SAMAL	C.O.	COURT NO. 10	Order Dtd. 2025-01-13	WRIT BRANCH-5	(Seat No-20)
14	3579/2025	15.01.2025	WP (C) - 401/2025	S.K.BEHERA	C.O.	COURT NO. 10	Order Dtd. 2025-02-07		(Seat No-20)
15	3580/2025	15.01.2025	WP (C) - 32084/2024	S.K.BEHERA	C.O.	COURT NO. 10	Order Dtd. 2025-02-07	WRIT BRANCH-8	(Seat No-39)
16	3581/2025	15.01.2025	WP (C) - 25921/2024	H.K.PATRA	C.O.	COURT NO. 5	Order Dtd. 2024-12-02		(Seat No-39)
17	3582/2025	15.01.2025	WP (C) - 32428/2024	S K BISWAL	C.O.	COURT NO. 5	Order Dtd. 2025-01-13		(Seat No-39)
18	3583/2025	15.01.2025	WP (C) - 515/2025	P.BEHERA	C.O.	COURT NO. 5	Order Dtd. 2025-01-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
19	3584/2025	15.01.2025	WP (C) - 612/2025	A.K.BEHERA	C.O.	COURT NO. 5	Order Dtd. 2025-01-09	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
20	3585/2025	15.01.2025	WP (C) - 499/2025	G D MALLICK	C.O.	COURT NO. 5	Order Dtd. 2025-01-13	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
21	3586/2025	15.01.2025	WP (C) - 612/2025	B.SAHOO	C.O.	COURT NO. 5	Order Dtd. 2025-01-09	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
22	3587/2025	15.01.2025	WP (C) - 27038/2024	S.MISHRA	C.O.	COURT NO. 5	Order Dtd. 2025-01-09		(Seat No-

									119)
23	3588/2025	15.01.2025	MACA-187/2018	A K MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2025-01-09	MISC. APPEAL SEC.	(Seat No-7)
24	3589/2025	15.01.2025	WP (C) - 27038/2024	S.BARIK	C.O.	COURT NO. 5	Order Dtd. 2025-01-09		(Seat No-7)
25	3590/2025	15.01.2025	MACA-187/2018	S S PASAYAT	C.O.	COURT NO. 5	Order Dtd. 2025-01-09	MISC. APPEAL SEC.	(Seat No-7)
26	3591/2025	15.01.2025	WP (C) - 508/2025	T.SAHOO	C.O.	COURT NO. 5	Order Dtd. 2025-01-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
27	3592/2025	15.01.2025	WP (C) - 18415/2024	S.K.PARIDA	C.O.	COURT NO. 12	Order Dtd. 2025-02-10		(Seat No-115)
28	3593/2025	15.01.2025	MACA-696/2017	A K MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-01-30	MISC. APPEAL SEC.	(Seat No-6)
29	3594/2025	15.01.2025	MACA-696/2017	A K BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-01-30	MISC. APPEAL SEC.	(Seat No-6)
30	3595/2025	15.01.2025	BLAPL-252/2025	BISWARANJAN DALAI	C.O.	COURT NO. 25	Order Dtd. 2025-01-10		(Seat No-6)
31	3596/2025	15.01.2025	FAO-344/2018	B.K. SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-01-13	MISC. APPEAL SEC.	(Seat No-5)
32	3597/2025	15.01.2025	BLAPL-12950/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 25	Order Dtd. 2025-01-10		(Seat No-5)
33	3598/2025	15.01.2025	ABLAPL-9958/2024	SARAT DASH	C.O.	COURT NO. 25	Order Dtd. 2025-01-10	BAIL-1	(Seat No-3)
34	3599/2025	15.01.2025	ABLAPL-7020/2024	A. K. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-01-10	BAIL-1	(Seat No-4)
35	3600/2025	15.01.2025	ABLAPL-14343/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-10	BAIL-2	(Seat No-8)
36	3601/2025	15.01.2025	ABLAPL-10610/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-10		(Seat No-8)
37	3602/2025	15.01.2025	ABLAPL-13748/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-10		(Seat No-8)
38	3603/2025	15.01.2025	CRLMC-4758/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-20		(Seat No-8)
39	3606/2025	15.01.2025	BLAPL-12301/2024	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13		(Seat No-8)
40	3607/2025	15.01.2025	BLAPL-	ACR DAS	C.O.	COURT	Order Dtd. 2025-01-		(Seat

			10091/2024			NO. 2 OLD	10		No-8)
41	3609/2025	15.01.2025	BLAPL- 12156/2024	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13		(Seat No-8)
42	3610/2025	15.01.2025	BLAPL- 12955/2024	SS BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13		(Seat No-8)
43	3612/2025	15.01.2025	BLAPL- 12709/2024	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 10		(Seat No-8)
44	3614/2025	15.01.2025	BLAPL- 283/2025	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13		(Seat No-8)
45	3615/2025	15.01.2025	ABLAPL- 11291/2024	RB MISHRA	C.O.	COURT NO. 5	Order Dtd. 2025-01- 10		(Seat No-8)
46	3616/2025	15.01.2025	ABLAPL- 334/2025	RB MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13		(Seat No-8)
47	3629/2025	15.01.2025	ABLAPL- 297/2025	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13		(Seat No-8)
48	3630/2025	15.01.2025	ABLAPL- 295/2025	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13		(Seat No-8)
49	3631/2025	15.01.2025	ABLAPL- 13800/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 16	BAIL-1	(Seat No-2)
50	3632/2025	15.01.2025	ABLAPL- 13469/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13		(Seat No-2)
51	3633/2025	15.01.2025	ABLAPL- 321/2025	SAROJ KUMAR DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13		(Seat No-2)
52	3634/2025	15.01.2025	ABLAPL- 324/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13		(Seat No-2)
53	3635/2025	15.01.2025	ABLAPL- 303/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13		(Seat No-2)
54	3636/2025	15.01.2025	ABLAPL- 13722/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13		(Seat No-2)
55	3637/2025	15.01.2025	BLAPL- 232/2025	RK SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 10	BAIL-1	(Seat No-3)
56	3638/2025	15.01.2025	ABLAPL- 314/2025	MANORANJAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13	BAIL-1	(Seat No-3)
57	3639/2025	15.01.2025	ABLAPL- 281/2025	J. C. BARAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13		(Seat No-3)
58	3640/2025	15.01.2025	BLAPL-	K DAS	C.O.	COURT	Order Dtd. 2025-01-		(Seat

			225/2025			NO. 2 OLD	10		No-3)
59	3641/2025	15.01.2025	BLAPL- 223/2025	K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 10		(Seat No-3)
60	3642/2025	15.01.2025	BLAPL- 185/2025	K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 10		(Seat No-3)
61	3643/2025	15.01.2025	BLAPL- 164/2025	K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 10	BAIL-1	(Seat No-2)
62	3644/2025	15.01.2025	BLAPL- 39/2025	K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 10		(Seat No-2)
63	3645/2025	15.01.2025	BLAPL- 10721/2024	AK MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-01- 13		(Seat No-2)
64	3646/2025	15.01.2025	BLAPL- 290/2025	BB MALLICK	C.O.	COURT NO. 21	Order Dtd. 2025-01- 13	BAIL-1	(Seat No-6)
65	3647/2025	15.01.2025	BLAPL- 295/2025	S BISWAL	C.O.	COURT NO. 21	Order Dtd. 2025-01- 13		(Seat No-6)
66	3648/2025	15.01.2025	BLAPL- 293/2025	RAKESH KUMAR ROUTRAY	C.O.	COURT NO. 21	Order Dtd. 2025-01- 13	BAIL-1	(Seat No-4)
67	3649/2025	15.01.2025	BLAPL- 293/2025	RAKESH KUMAR ROUTRAY	C.O.	COURT NO. 21	Order Dtd. 2025-01- 13	BAIL-1	(Seat No-4)
68	3650/2025	15.01.2025	BLAPL- 285/2025	RK BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-01- 13		(Seat No-4)
69	3651/2025	15.01.2025	BLAPL- 286/2025	RK BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-01- 13	BAIL-1	(Seat No-4)
70	3652/2025	15.01.2025	BLAPL- 291/2025	RK BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-01- 13	BAIL-1	(Seat No-4)
71	3653/2025	15.01.2025	BLAPL- 8092/2024	S SAMAL	C.O.	COURT NO. 21	Order Dtd. 2025-01- 13		(Seat No-4)
72	3654/2025	15.01.2025	BLAPL- 4954/2024	PK MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-01- 13		(Seat No-4)
73	3655/2025	15.01.2025	BLAPL- 2039/2024	DP DASH	C.O.	COURT NO. 21	Order Dtd. 2025-01- 13		(Seat No-4)
74	3656/2025	15.01.2025	WP (C) - 18968/2023	A.K.JATI	C.O.	COURT NO. 21	Order Dtd. 2025-01- 07	WRIT BRANCH-7	(Seat No- 48)
75	3657/2025	15.01.2025	WP (C) - 9733/2017	P.K.MISHRA	C.O.	COURT NO. 12	Order Dtd. 2025-02- 10	WRIT BRANCH-7	(Seat No-5)

76	3658/2025	15.01.2025	WP (C) - 30977/2023	S.DAS	C.O.	COURT NO. 6	Order Dtd. 2025-02- 10	WRIT BRANCH-5	(Seat No- 32)
77	3659/2025	15.01.2025	CRLA- 978/2024	RABI SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13		(Seat No- 32)
78	3660/2025	15.01.2025	WP (C) - 17473/2020	A.K.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13	WRIT BRANCH-6	(Seat No- 35)
79	3661/2025	15.01.2025	WP (C) - 33169/2024	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13	WRIT BRANCH-6	(Seat No- 16)
80	3662/2025	15.01.2025	WP (C) - 33160/2024	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13	WRIT BRANCH-3	(Seat No- 11)
81	3663/2025	15.01.2025	WP (C) - 33157/2024	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13	WRIT BRANCH-7	(Seat No- 48)
82	3664/2025	15.01.2025	WP (C) - 33146/2024	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 121)
83	3665/2025	15.01.2025	WP (C) - 33145/2024	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 121)
84	3666/2025	15.01.2025	WP (C) - 33144/2024	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 121)
85	3667/2025	15.01.2025	WP (C) - 33142/2024	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 121)
86	3668/2025	15.01.2025	WP (C) - 33114/2024	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13	WRIT BRANCH-6	(Seat No- 16)
87	3669/2025	15.01.2025	WP (C) - 33111/2024	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13		(Seat No- 16)
88	3670/2025	15.01.2025	WP (C) - 33305/2024	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13	WRIT BRANCH-8	(Seat No- 42)
89	3671/2025	15.01.2025	WP (C) - 33325/2024	S.N.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13		(Seat No- 42)
90	3672/2025	15.01.2025	WP (C) - 32808/2024	G.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13		(Seat No- 42)
91	3673/2025	15.01.2025	WP (C) - 32155/2024	S.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 104)
92	3674/2025	15.01.2025	WP (C) -	P.K.PARIDA	C.O.	COURT	Order Dtd. 2025-01-		(Seat

			31322/2024			NO. 2 OLD	13		No- 104)
93	3675/2025	15.01.2025	WP (C) - 31331/2024	P.K.MISHRA	C.O.	COURT NO. 21	Order Dtd. 2025-02- 21		(Seat No- 104)
94	3676/2025	15.01.2025	WP (C) - 17263/2024	J.P.KAR	C.O.	COURT NO. 21	Order Dtd. 2025-01- 13		(Seat No- 104)
95	3677/2025	15.01.2025	WP (C) - 826/2025	R.C.ROUT	C.O.	COURT NO. 21	Order Dtd. 2025-02- 17	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 119)
96	3678/2025	15.01.2025	WP (C) - 819/2025	A.K.DAS	C.O.	COURT NO. 21	Order Dtd. 2025-02- 11	WRIT BRANCH-4	(Seat No- 19)
97	3679/2025	15.01.2025	WP (C) - 451/2025	S.K.BISWAL	C.O.	COURT NO. 21	Order Dtd. 2025-02- 14	WRIT BRANCH-6	(Seat No- 35)
98	3680/2025	15.01.2025	WP (C) - 260/2025	K.P.MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-01- 13	WRIT BRANCH-1	(Seat No- 30)
99	3681/2025	15.01.2025	WP (C) - 156/2025	P.NAYAK	C.O.	COURT NO. 21	Order Dtd. 2025-01- 13		(Seat No- 30)
00	3682/2025	15.01.2025	CRLMC- 4329/2024	R.K.MALLICK	C.O.	COURT NO. 21	Order Dtd. 2025-01- 10		(Seat No- 30)
01	3683/2025	15.01.2025	CONTC- 10527/2023	P.K.JENA	C.O.	COURT NO. 21	Order Dtd. 2025-01- 10	CONTEMPT	(Seat No-3)
02	3684/2025	15.01.2025	WA- 777/2024	A.K.MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-01- 13	WRIT APPEAL	(Seat No-7)
03	3685/2025	15.01.2025	WA-81/2022	P.K.MISHRA	C.O.	COURT NO. 21	Judgement Dtd. 2025- 01-13	WRIT APPEAL	(Seat No-3)
04	3686/2025	15.01.2025	WA-81/2022	S.K.NAYAK	C.O.	COURT NO. 21	Judgement Dtd. 2025- 01-13	WRIT APPEAL	(Seat No-3)
05	3687/2025	15.01.2025	WP (C) - 29390/2024	A.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-02- 03		(Seat No-3)
06	3688/2025	15.01.2025	WP (C) - 28124/2024	A.C.R.DAS	C.O.	COURT NO. 1	Order Dtd. 2025-01- 09		(Seat No-3)
07	3689/2025	15.01.2025	WP (C) - 29070/2024	A.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-02- 03		(Seat No-3)
08	3690/2025	15.01.2025	WP (C) - 33132/2024	B.K.DAS	C.O.	COURT NO. 1	Order Dtd. 2025-02- 21	WRIT BRANCH-4	(Seat No- 17)
09	3691/2025	15.01.2025	WP (C) - 81/2025	T.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-02- 03	WRIT BRANCH-6	(Seat No- 35)
10	3692/2025	15.01.2025	WPCRL- 136/2024	GYANENDRA KUMAR	C.O.	COURT NO. 1	Order Dtd. 2025-01- 13		(Seat No-

				TRIPATHY					35)
11	3693/2025	15.01.2025	WP (C) - 8801/2022	SUSANTA SEKHAR MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2025-01-10	WRIT BRANCH-7	(Seat No-5)
12	3694/2025	15.01.2025	WP (C) - 8801/2022	MRUTYUNJAYA MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-01-10	WRIT BRANCH-7	(Seat No-5)
13	3695/2025	15.01.2025	WP (C) - 17098/2023	J D MUDULI	C.O.	COURT NO. 1	Order Dtd. 2025-01-09	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-105)
14	3696/2025	15.01.2025	WP (C) - 17098/2023	TAPAN SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-01-09	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-105)
15	3697/2025	15.01.2025	WP (C) - 32318/2024	J R BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-02-03		(Seat No-105)
16	3698/2025	15.01.2025	WP (C) - 32641/2024	TAPAN KU NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-01-20		(Seat No-105)
17	3699/2025	15.01.2025	WP (C) - 28241/2024	J R BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-02-03		(Seat No-105)
18	3700/2025	15.01.2025	RPFAM-282/2023	ARUN KUMAR MANSINGH	C.O.	COURT NO. 1	Order Dtd. 2025-01-13	FIRST APPEAL	(Seat No-5)
19	3701/2025	15.01.2025	WP (C) - 1078/2025	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-01-13		(Seat No-5)
20	3702/2025	15.01.2025	MACA-1126/2023	J DEHURY	C.O.	COURT NO. 1	Order Dtd. 2025-01-13	MISC. APPEAL SEC.	(Seat No-9)
21	3703/2025	15.01.2025	WP (C) - 380/2025	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-02-10		(Seat No-9)
22	3704/2025	15.01.2025	MACA-1126/2023	S K SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-01-13	MISC. APPEAL SEC.	(Seat No-9)
23	3707/2025	15.01.2025	WP (C) - 912/2025	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-01-13	WRIT BRANCH-5	(Seat No-20)
24	3709/2025	15.01.2025	WP (C) - 912/2025	B R SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2025-01-13	WRIT BRANCH-5	(Seat No-20)
25	3710/2025	15.01.2025	RVWPET-239/2022	SANGRAM DAS	C.O.	COURT NO. 1	Order Dtd. 2025-01-10	CIVIL REVISION	(Seat No-1)
26	3711/2025	15.01.2025	WP (C) - 445/2025	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-02-11		(Seat No-1)
27	3712/2025	15.01.2025	WP (C) - 697/2025	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-01-13	WRIT BRANCH-2	(Seat No-45)
28	3713/2025	15.01.2025	ABLAPL-336/2025	S.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-45)
29	3714/2025	15.01.2025	ABLAPL-337/2025	B.MISHRA	C.O.	COURT NO. 2	Order Dtd. 2025-01-13		(Seat No-

						OLD			45)
30	3715/2025	15.01.2025	ABLAPL-348/2025	J.P.KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13		(Seat No-45)
31	3716/2025	15.01.2025	ABLAPL-344/2025	B.TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13		(Seat No-45)
32	3718/2025	15.01.2025	ABLAPL-12290/2024	G.C.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-08		(Seat No-45)
33	3720/2025	15.01.2025	ABLAPL-9834/2024	S.K.PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-18		(Seat No-45)
34	3721/2025	15.01.2025	ABLAPL-12107/2024	M.N.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-06		(Seat No-45)
35	3722/2025	15.01.2025	ABLAPL-12747/2024	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-18		(Seat No-45)
36	3723/2025	15.01.2025	ABLAPL-12745/2024	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-18	BAIL-1	(Seat No-4)
37	3724/2025	15.01.2025	ABLAPL-10157/2024	J.P.KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-23	BAIL-2	(Seat No-9)
38	3725/2025	15.01.2025	BLAPL-146/2025	S CHUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-10		(Seat No-9)
39	3726/2025	15.01.2025	ABLAPL-13079/2024	J.P.KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-27		(Seat No-9)
40	3727/2025	15.01.2025	ABLAPL-13917/2024	P.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-12		(Seat No-9)
41	3728/2025	15.01.2025	ABLAPL-13014/2024	G.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-26	BAIL-1	(Seat No-13)
42	3729/2025	15.01.2025	ABLAPL-14138/2024	S.PATTNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-13)
43	3730/2025	15.01.2025	WP (C) - 15593/2024	S L PATNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-10	WRIT BRANCH-3	(Seat No-33)
44	3731/2025	15.01.2025	ABLAPL-13383/2024	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02	BAIL-2	(Seat No-10)
45	3732/2025	15.01.2025	WP (C) - 16461/2024	MANOJ KUMAR NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-10	WRIT BRANCH-6	(Seat No-35)
46	3733/2025	15.01.2025	ABLAPL-14211/2024	S.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16		(Seat No-35)
47	3734/2025	15.01.2025	BLAPL-	SANJIB KUMAR	C.O.	COURT	Order Dtd. 2025-01-	BAIL-1	(Seat

			210/2025	BHANJADEO		NO. 2 OLD	10		No-14)
48	3735/2025	15.01.2025	BLAPL-302/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13		(Seat No-14)
49	3736/2025	15.01.2025	BLAPL-298/2025	BIJAY KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13	BAIL-1	(Seat No-14)
50	3737/2025	15.01.2025	BLAPL-9867/2024	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13		(Seat No-14)
51	3738/2025	15.01.2025	ABLAPL-350/2025	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13		(Seat No-14)
52	3739/2025	15.01.2025	ABLAPL-320/2025	U DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13	BAIL-2	(Seat No-17)
53	3740/2025	15.01.2025	ABLAPL-307/2025	K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13		(Seat No-17)
54	3741/2025	15.01.2025	ABLAPL-327/2025	R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13	BAIL-2	(Seat No-16)
55	3742/2025	15.01.2025	ABLAPL-8579/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13		(Seat No-16)
56	3743/2025	15.01.2025	ABLAPL-12906/2024	AK MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13		(Seat No-16)
57	3744/2025	15.01.2025	ABLAPL-13277/2024	P PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-10		(Seat No-16)
58	3745/2025	15.01.2025	ABLAPL-12291/2024	B SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13		(Seat No-16)
59	3746/2025	15.01.2025	ABLAPL-12287/2024	B SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13		(Seat No-16)
60	3747/2025	15.01.2025	ABLAPL-14225/2024	MK SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13	BAIL-1	(Seat No-3)
61	3748/2025	15.01.2025	ABLAPL-10728/2024	R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	BAIL-1	(Seat No-14)
62	3749/2025	15.01.2025	ABLAPL-13978/2024	AK RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13		(Seat No-14)
63	3750/2025	15.01.2025	ABLAPL-10391/2024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13	BAIL-1	(Seat No-15)
64	3751/2025	15.01.2025	LAA-14/2017	MR. SIDHARTHA S. MOHAPATRA, SULOCHAN PATRO (CGC)	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08	FIRST APPEAL	(Seat No-4)

265	3752/2025	15.01.2025	LAA-14/2017	A K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08	FIRST APPEAL	(Seat No-4)
266	3753/2025	15.01.2025	WP (C) - 24289/2012	M/S.SANJEEV UDGATA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-24	WRIT BRANCH-4	(Seat No-37)
267	3754/2025	15.01.2025	BLAPL-7204/2024	RAKESH KUMAR SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13	BAIL-1	(Seat No-3)
268	3755/2025	15.01.2025	WP (C) - 3999/2024	A. SUNDARAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07	WRIT BRANCH-1	(Seat No-30)
269	3756/2025	15.01.2025	TRP (C) - 10/2024	G C JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-25	M.J.C.	(Seat No-6)
270	3757/2025	15.01.2025	ABLAPL-358/2025	SUBRATA PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13	BAIL-1	(Seat No-1)
271	3758/2025	15.01.2025	TRP (C) - 433/2023	S K BHANJADEO	C.O.	COURT NO. 3	Order Dtd. 2025-02-10	M.J.C.	(Seat No-6)
272	3759/2025	15.01.2025	ABLAPL-342/2025	T R DAS	C.O.	COURT NO. 3	Order Dtd. 2025-01-13		(Seat No-6)
273	3760/2025	15.01.2025	TRP (C) - 9/2025	S HUSSIAN	C.O.	COURT NO. 16	Order Dtd. 2025-02-17		(Seat No-6)
274	3761/2025	15.01.2025	ABLAPL-319/2025	PARTHA SARATHI DAS	C.O.	COURT NO. 16	Order Dtd. 2025-01-13		(Seat No-6)
275	3762/2025	15.01.2025	ABLAPL-346/2025	S N GAYA	C.O.	COURT NO. 16	Order Dtd. 2025-01-13	BAIL-1	(Seat No-1)
276	3763/2025	15.01.2025	WP (C) - 26489/2024	P. K. MISHRA	C.O.	COURT NO. 20	Order Dtd. 2025-02-19		(Seat No-1)
277	3764/2025	15.01.2025	ABLAPL-335/2025	S N GAYA	C.O.	COURT NO. 20	Order Dtd. 2025-01-13	BAIL-1	(Seat No-1)
278	3765/2025	15.01.2025	ABLAPL-14060/2024	S N GAYA	C.O.	COURT NO. 20	Order Dtd. 2025-01-13		(Seat No-1)
279	3766/2025	15.01.2025	BLAPL-8006/2024	S SAMAL	C.O.	COURT NO. 12	Order Dtd. 2025-02-13		(Seat No-1)
280	3767/2025	15.01.2025	ABLAPL-14107/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-1)
281	3768/2025	15.01.2025	WP (C) - 975/2025	MOHENDRA KUMAR MOHAPATRO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13	WRIT BRANCH-3	(Seat No-13)
282	3769/2025	15.01.2025	ABLAPL-6600/2024	R R NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-03		(Seat No-13)
283	3770/2025	15.01.2025	ABLAPL-	B B ROUT	C.O.	COURT	Order Dtd. 2025-01-	BAIL-1	(Seat

			352/2025			NO. 2 OLD	13		No-1
84	3771/2025	15.01.2025	ABLAPL- 349/2025	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13	BAIL-1	(Seat No-1)
85	3772/2025	15.01.2025	BLAPL- 9323/2024	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13	BAIL-2	(Seat No-7)
86	3773/2025	15.01.2025	WP (C) - 17948/2024	SK. SAMIM	C.O.	COURT NO. 9	Order Dtd. 2025-01- 10		(Seat No-7)
87	3774/2025	15.01.2025	WP (C) - 17948/2024	SK. SAMIM	C.O.	COURT NO. 9	Order Dtd. 2025-03- 06		(Seat No-7)
88	3775/2025	15.01.2025	WP (C) - 35857/2021	D SAMAL	C.O.	COURT NO. 9		WRIT BRANCH-8	(Seat No- 39)
89	3776/2025	15.01.2025	CMP- 1223/2024	BASUDEV BARIK	C.O.	COURT NO. 9	Order Dtd. 2025-01- 13		(Seat No- 39)
90	3777/2025	15.01.2025	WP (C) - 35857/2021	D SAMAL	C.O.	COURT NO. 9	Order Dtd. 2025-01- 13	WRIT BRANCH-8	(Seat No- 39)
91	3778/2025	15.01.2025	CMP- 1387/2024	MD. ABID	C.O.	COURT NO. 9	Order Dtd. 2025-01- 13		(Seat No- 39)
92	3779/2025	15.01.2025	WP (C) - 35855/2021	D SAMAL	C.O.	COURT NO. 9	Order Dtd. 2025-01- 13	WRIT BRANCH-8	(Seat No- 39)
93	3780/2025	15.01.2025	WP (C) - 1347/2025	SUVENDU BARIK	C.O.	COURT NO. 12	Order Dtd. 2025-01- 15		(Seat No- 39)
94	3781/2025	15.01.2025	WP (C) - 35855/2021	D SAMAL	C.O.	COURT NO. 12	Order Dtd. 2025-01- 13	WRIT BRANCH-8	(Seat No- 39)
95	3782/2025	15.01.2025	WA- 2847/2024	M. R. ROUTRAY	C.O.	COURT NO. 12	Order Dtd. 2025-01- 08		(Seat No- 39)
96	3783/2025	15.01.2025	WP (C) - 18431/2019	D SAMAL	C.O.	COURT NO. 12	Order Dtd. 2025-01- 13	WRIT BRANCH-3	(Seat No- 28)
97	3784/2025	15.01.2025	WP (C) - 1032/2025	SITANSU MOHAN SINGH	C.O.	COURT NO. 12	Order Dtd. 2025-01- 13	WRIT BRANCH-5	(Seat No- 20)
98	3785/2025	15.01.2025	WP (C) - 1030/2025	SITANSU MOHAN SINGH	C.O.	COURT NO. 12	Order Dtd. 2025-01- 13	WRIT BRANCH-6	(Seat No- 24)
99	3786/2025	15.01.2025	WP (C) - 18431/2019	D SAMAL	C.O.	COURT NO. 12	Order Dtd. 2025-01- 13	WRIT BRANCH-3	(Seat No- 28)
00	3787/2025	15.01.2025	WP (C) - 1026/2025	SITANSU MOHAN SINGH	C.O.	COURT NO. 12	Order Dtd. 2025-01- 13	WRIT BRANCH-7	(Seat No- 10)
001	3788/2025	15.01.2025	WP (C) - 11798/2019	D SAMAL	C.O.	COURT NO.	Order Dtd. 2025-01- 13	WRIT BRANCH-3	(Seat No-

						12			11)
302	3789/2025	15.01.2025	WP (C) - 11798/2019	D SAMAL	C.O.	COURT NO. 12	Order Dtd. 2025-01- 13	WRIT BRANCH-3	(Seat No- 11)
303	3790/2025	15.01.2025	WP (C) - 1022/2025	SITANSU MOHAN SINGH	C.O.	COURT NO. 12	Order Dtd. 2025-01- 13		(Seat No- 11)
304	3791/2025	15.01.2025	WP (C) - 33281/2024	BISHNU CHARAN PANDA	C.O.	COURT NO. 1	Order Dtd. 2025-01- 31		(Seat No- 11)
305	3792/2025	15.01.2025	WP (C) - 28878/2024	P. PANDA	C.O.	COURT NO. 23	Order Dtd. 2025-01- 10		(Seat No- 11)
306	3793/2025	15.01.2025	TRPCRL- 119/2024	GANESH CHANDRA JENA	C.O.	COURT NO. 16	Order Dtd. 2025-02- 17		(Seat No- 11)
307	3794/2025	15.01.2025	TRP (C) - 307/2024	S.K.PATNAIK	C.O.	COURT NO. 16	Order Dtd. 2025-01- 10		(Seat No- 11)
308	3795/2025	15.01.2025	TRPCRL- 122/2024	K.N.SAHOO	C.O.	COURT NO. 16	Order Dtd. 2025-02- 17		(Seat No- 11)
309	3796/2025	15.01.2025	MATA- 82/2024	A.K.JATI	C.O.	COURT NO. 16	Order Dtd. 2025-01- 09	FIRST APPEAL	(Seat No-5)
310	3797/2025	15.01.2025	WP (C) - 16091/2024	P.BEHERA	C.O.	COURT NO. 16	Order Dtd. 2025-01- 10	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 104)
311	3798/2025	15.01.2025	BLAPL- 7219/2024	K DAS	C.O.	COURT NO. 16	Order Dtd. 2025-01- 13		(Seat No- 104)
312	3799/2025	15.01.2025	BLAPL- 301/2025	G SAHOO	C.O.	COURT NO. 16	Order Dtd. 2025-01- 13		(Seat No- 104)
313	3800/2025	15.01.2025	ABLAPL- 301/2025	P. K. BEHERA	C.O.	COURT NO. 16	Order Dtd. 2025-01- 13		(Seat No- 104)
314	3801/2025	15.01.2025	ABLAPL- 13106/2024	P. K. BARIK	C.O.	COURT NO. 16	Order Dtd. 2025-01- 13		(Seat No- 104)
315	3802/2025	15.01.2025	ABLAPL- 332/2025	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13		(Seat No- 104)
316	3803/2025	15.01.2025	ABLAPL- 338/2025	P. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13		(Seat No- 104)
317	3804/2025	15.01.2025	ABLAPL- 325/2025	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13		(Seat No- 104)
318	3805/2025	15.01.2025	ABLAPL- 374/2025	M K PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 15		(Seat No- 104)

319	3806/2025	15.01.2025	TRP (C) - 424/2023	R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13	M.J.C.	(Seat No-6)
320	3807/2025	15.01.2025	CRLMP- 1743/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13		(Seat No-6)
321	3808/2025	15.01.2025	BLAPL- 3693/2024	S BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13	BAIL-1	(Seat No-4)
322	3809/2025	15.01.2025	BLAPL- 302/2025	MOHAN BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13		(Seat No-4)
323	3810/2025	15.01.2025	BLAPL- 254/2025	R K MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 10		(Seat No-4)
324	3811/2025	15.01.2025	BLAPL- 11853/2024	S K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13		(Seat No-4)
325	3812/2025	15.01.2025	BLAPL- 11294/2024	S K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13	BAIL-2	(Seat No- 18)
326	3819/2025	15.01.2025	BLAPL- 529/2024	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13		(Seat No- 18)
327	3820/2025	15.01.2025	BLAPL- 7769/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 13	BAIL-2	(Seat No-7)
328	3822/2025	15.01.2025	BLAPL- 145/2025	JYOTI RANJAN NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-01- 15		(Seat No-7)
329	3371/2025	15.01.2025	WPC (OAC) - 856/2016	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-09- 05	OA Branch	(Seat No-1)
330	3372/2025	15.01.2025	WP (C) - 6132/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04- 26	WRIT BRANCH-1	(Seat No-3)
331	3373/2025	15.01.2025	WP (C) - 6276/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04- 26	WRIT BRANCH-2	(Seat No-6)
332	3374/2025	15.01.2025	WP (C) - 31888/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04- 26	WRIT BRANCH-2	(Seat No-6)
333	3375/2025	15.01.2025	WP (C) - 1690/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-03- 04	WRIT BRANCH-4	(Seat No- 27)
334	3376/2025	15.01.2025	WP (C) - 31815/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04- 26	WRIT BRANCH-2	(Seat No-6)
335	3377/2025	15.01.2025	WP (C) - 9993/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-05- 09	WRIT BRANCH-2	(Seat No- 34)
336	3378/2025	15.01.2025	WP (C) - 4947/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04- 26	WRIT BRANCH-2	(Seat No- 45)
337	3379/2025	15.01.2025	WP (C) - 26577/2023	BISWAJIT MOHANTY	GENERAL		Order Dtd. 2023-08- 25	WRIT BRANCH-5	(Seat No- 21)
338	3380/2025	15.01.2025	MACA-	RAJAT KUMAR	GENERAL		Judgement Dtd. 2025-	MISC.	(Seat

			547/2020	RATH			01-13	APPEAL SEC.	No-7)
339	3381/2025	15.01.2025	MACA-547/2020	PRATAP KUMAR BEHERA	GENERAL		Order Dtd. 2025-01-13	MISC. APPEAL SEC.	(Seat No-7)
340	3382/2025	15.01.2025	OJC-3386/1995	B K DAS	GENERAL		Entire Brief		(Seat No-7)
341	3385/2025	15.01.2025	BLAPL-10109/2024	KABITA PATRA	GENERAL		Order Dtd. 2025-01-10		(Seat No-7)
342	3407/2025	15.01.2025	SA-146/1994	MANASH RANJAN BAUG	GENERAL		Order Dtd. 2024-08-21	SECOND APPEAL	(Seat No-2)
343	3440/2025	15.01.2025	ABLAPL-463/2025	APARESH BHOI	GENERAL		Entire Brief	BAIL-1	(Seat No-4)
344	3444/2025	15.01.2025	MATA-342/2024	MAHADEV SAHU	GENERAL		Order Dtd. 2025-01-08	FIRST APPEAL	(Seat No-1)
345	3447/2025	15.01.2025	WP (C) - 29031/2024	MANASH RANJAN BAUG	GENERAL		Order Dtd. 2024-11-28		(Seat No-1)
346	3455/2025	15.01.2025	ABLAPL-41/2025	SWARAJ PATEL	GENERAL		Order Dtd. 2025-01-06	BAIL-2	(Seat No-9)
347	3459/2025	15.01.2025	ABLAPL-41/2025	SWARAJ PATEL	GENERAL		Order Dtd. 2025-01-06	BAIL-2	(Seat No-9)
348	3461/2025	15.01.2025	ABLAPL-6777/2024	AKSHAYA KUMAR BEHERA	GENERAL		Order Dtd. 2025-01-10	BAIL-1	(Seat No-1)
349	3462/2025	15.01.2025	WP (C) - 3817/2024	HIGHER EDUCATION DEPT	GENERAL		Order Dtd. 2024-02-23	WRIT BRANCH-8	(Seat No-42)
350	3466/2025	15.01.2025	ABLAPL-42/2025	SWARAJ PATEL	GENERAL		Order Dtd. 2025-01-06		(Seat No-42)
351	3469/2025	15.01.2025	WP (C) - 27373/2024	HIGHER EDUCATION DEPT	GENERAL		Order Dtd. 2024-11-21		(Seat No-42)
352	3484/2025	15.01.2025	WP (C) - 4940/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-2	(Seat No-45)
353	3485/2025	15.01.2025	WP (C) - 28058/2024	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2024-11-28		(Seat No-45)
354	3486/2025	15.01.2025	WP (C) - 6131/2022	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2024-10-28	WRIT BRANCH-3	(Seat No-28)
355	3491/2025	15.01.2025	WP (C) - 4947/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-2	(Seat No-45)
356	3496/2025	15.01.2025	WP (C) - 4949/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-2	(Seat No-45)
357	3497/2025	15.01.2025	WP (C) - 41649/2021	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2024-10-22	WRIT BRANCH-5	(Seat No-23)
358	3501/2025	15.01.2025	WP (C) - 26384/2024	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2024-10-30		(Seat No-23)

359	3502/2025	15.01.2025	WP (C) - 6132/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-1	(Seat No-3)
360	3504/2025	15.01.2025	WP (C) - 6276/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-2	(Seat No-6)
361	3508/2025	15.01.2025	WP (C) - 22726/2019	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2024-11-04	WRIT BRANCH-5	(Seat No-21)
362	3514/2025	15.01.2025	WP (C) - 9193/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-5	(Seat No-47)
363	3519/2025	15.01.2025	LAA-98/2008	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-01-03	FIRST APPEAL	(Seat No-1)
364	3526/2025	15.01.2025	WP (C) - 13879/2020	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2024-11-12	WRIT BRANCH-2	(Seat No-6)
365	3530/2025	15.01.2025	WP (C) - 17088/2024	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2024-07-23	WRIT BRANCH-4	(Seat No-27)
366	3536/2025	15.01.2025	WP (C) - 19220/2021	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2024-10-28	WRIT BRANCH-4	(Seat No-37)
367	3539/2025	15.01.2025	BLAPL-12744/2024	SATYAPADA SHARMA	GENERAL		Order Dtd. 2025-01-10		(Seat No-37)
368	3560/2025	15.01.2025	BLAPL-8835/2024	RASMI RANJAN PANDA	GENERAL		Order Dtd. 2025-01-13		(Seat No-37)
369	3566/2025	15.01.2025	WP (C) - 24583/2023	PRIYA PRADHAN	GENERAL		Order Dtd. 2025-01-03	WRIT BRANCH-8	(Seat No-39)
370	3604/2025	15.01.2025	BLAPL-8092/2024	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2025-01-13		(Seat No-39)
371	3605/2025	15.01.2025	RPFAM-276/2024	UPENDRA KUMAR PANDEY	GENERAL		Order Dtd. 2025-01-08		(Seat No-39)
372	3608/2025	15.01.2025	WP (C) - 31694/2024	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2025-01-15		(Seat No-39)
373	3611/2025	15.01.2025	ABLAPL-151/2025	UPENDRA KUMAR PANDEY	GENERAL		Order Dtd. 2025-01-08		(Seat No-39)
374	3613/2025	15.01.2025	CRLMC-4206/2016	RAJ KUMAR JENA	GENERAL		Order Dtd. 2017-07-13		(Seat No-39)
375	3705/2025	15.01.2025	ABLAPL-14160/2018	PRABHAT CHANDRA BEHERA	GENERAL		Order Dtd. 2019-01-21		(Seat No-39)
376	3813/2025	15.01.2025	WP (C) - 18230/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-06-08	WRIT BRANCH-6	(Seat No-26)
377	3814/2025	15.01.2025	WP (C) - 17494/2012	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-12-05	WRIT BRANCH-2	(Seat No-7)

378	3815/2025	15.01.2025	WP (C) - 19737/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-06-28	WRIT BRANCH-1	(Seat No-30)
379	3816/2025	15.01.2025	WPC (OAC) - 1059/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-11-15	OA Branch	(Seat No-17)
380	3817/2025	15.01.2025	WP (C) - 18233/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-06-08	WRIT BRANCH-6	(Seat No-26)
381	3818/2025	15.01.2025	WP (C) - 15082/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-05-15	WRIT BRANCH-8	(Seat No-40)
382	3821/2025	15.01.2025	WP (C) - 32028/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-10-04	WRIT BRANCH-2	(Seat No-9)
383	3383/2025	15.01.2025	RSA-246/2023	B N SHADANGI	GENERAL			SECOND APPEAL	(Seat No-6)
384	3384/2025	15.01.2025	FAO-588/2018	B K SWAIN	GENERAL			MISC. APPEAL SEC.	(Seat No-5)
385	3386/2025	15.01.2025	WPC (OAC) - 3088/2018	J P KAR	GENERAL			OA Branch	(Seat No-1)
386	3388/2025	15.01.2025	WP (C) - 10013/2010	D K JENA	GENERAL		Judgement Dtd. 2010-09-30		(Seat No-1)
387	3390/2025	15.01.2025	WP (C) - 9556/2019	J P KAR	GENERAL		Judgement Dtd. 2024-12-18	WRIT BRANCH-8	(Seat No-42)
388	3394/2025	15.01.2025	WP (C) - 21593/2014	G C BARIK	GENERAL		Judgement Dtd. 2023-11-02	WRIT BRANCH-2	(Seat No-6)
389	3398/2025	15.01.2025	WP (C) - 26157/2024	A B MALLICK	GENERAL		Judgement Dtd. 2024-11-28		(Seat No-6)
390	3400/2025	15.01.2025	WP (C) - 31099/2021	S K BEHERA	GENERAL		Judgement Dtd. 2025-01-02	WRIT BRANCH-8	(Seat No-42)
391	3403/2025	15.01.2025	CMAPL-704/2023	B P SAMAL	GENERAL		Judgement Dtd. 2024-03-06	M.J.C.	(Seat No-3)
392	3404/2025	15.01.2025	FA-54/2000	S NAYAK	GENERAL		Judgement Dtd. 2008-04-10		(Seat No-3)
393	3406/2025	15.01.2025	WP (C) - 28692/2024	U P BAG	GENERAL		Judgement Dtd. 2024-12-06		(Seat No-3)
394	3409/2025	15.01.2025	WP (C) - 24579/2014	S NAHAK	GENERAL		Judgement Dtd. 2015-05-04		(Seat No-3)
395	3411/2025	15.01.2025	CRLMC-4496/2023	S C BISWAL	GENERAL		Judgement Dtd. 2025-03-12	CRIMINAL MISC	(Seat No-4)
396	3414/2025	15.01.2025	WP (C) - 10669/2004	S DAS	GENERAL		Judgement Dtd. 2004-10-14		(Seat No-4)
397	3416/2025	15.01.2025	WP (C) - 10241/2014	S PATTANAIK	GENERAL		Judgement Dtd. 2015-01-16		(Seat No-4)
398	3418/2025	15.01.2025	CRLMC-1784/2024	P K MOHANTY	GENERAL		Judgement Dtd. 2024-08-07		(Seat No-4)
399	3423/2025	15.01.2025	FAO-358/2007	S N GAYA	GENERAL		Judgement Dtd. 2008-03-20	MISC. APPEAL SEC.	(Seat No-5)
400	3427/2025	15.01.2025	WA-	S K SINGH	GENERAL		Judgement Dtd. 2024-	WRIT	(Seat

			759/2024				05-13	APPEAL	No-7)
01	3430/2025	15.01.2025	CONTC-4724/2024	S SAHOO	GENERAL		Judgement Dtd. 2024-09-20		(Seat No-7)
02	3433/2025	15.01.2025	BLAPL-9990/2024	R SAHOO	GENERAL		Judgement Dtd. 2025-01-07		(Seat No-7)
03	3435/2025	15.01.2025	FAO-45/2003	PC MOHANTY	GENERAL		Judgement Dtd. 9999-12-31	MISC. APPEAL SEC.	(Seat No-5)
04	3436/2025	15.01.2025	WP (C) - 27448/2024	H N MOAHAPTRA	GENERAL		Judgement Dtd. 2024-11-12		(Seat No-5)
05	3437/2025	15.01.2025	WP (C) - 20234/2019	R PRUSTY	GENERAL		Judgement Dtd. 2019-10-29	WRIT BRANCH-1	(Seat No-30)
06	3438/2025	15.01.2025	WP (C) - 4638/2017	R SETHI	GENERAL		Judgement Dtd. 2024-12-05	WRIT BRANCH-3	(Seat No-14)
07	3439/2025	15.01.2025	CMP-711/2024	H N MOHAPATRA	GENERAL		Judgement Dtd. 2024-11-13	WRIT BRANCH-5	(Seat No-23)
08	3441/2025	15.01.2025	WP (C) - 9493/2022	P K MISHRA	GENERAL		Judgement Dtd. 2024-11-08	WRIT BRANCH-5	(Seat No-47)
09	3442/2025	15.01.2025	ABLAPL-11802/2024	S SAHOO	GENERAL		Judgement Dtd. 2025-01-03		(Seat No-47)
10	3443/2025	15.01.2025	ABLAPL-3997/2023	M DAS	GENERAL		Judgement Dtd. 2023-05-11	BAIL-2	(Seat No-8)
11	3445/2025	15.01.2025	WP (C) - 27234/2024	A PATI	GENERAL		Judgement Dtd. 2025-01-28		(Seat No-8)
12	3446/2025	15.01.2025	CONTC-2144/2019	P K MOHANTY	GENERAL		Judgement Dtd. 2024-11-22	CONTEMPT	(Seat No-5)
13	3449/2025	15.01.2025	RVWPET-186/2023	S MOHAPATRA	GENERAL		Judgement Dtd. 2024-11-27	CIVIL REVISION	(Seat No-1)
14	3450/2025	15.01.2025	WP (C) - 3299/2011	D K JENA	GENERAL		Judgement Dtd. 2018-04-23		(Seat No-1)
15	3452/2025	15.01.2025	ABLAPL-8365/2024	L N RAYATSINGH	GENERAL		Judgement Dtd. 2024-08-20		(Seat No-1)
16	3453/2025	15.01.2025	CONTC-8695/2023	M SAHOO	GENERAL		Judgement Dtd. 2025-01-10	CONTEMPT	(Seat No-1)
17	3454/2025	15.01.2025	CONTC-9394/2023	M SAHOO	GENERAL		Judgement Dtd. 2025-01-10	CONTEMPT	(Seat No-8)
18	3457/2025	15.01.2025	CRLMC-2078/2022	N K SATAPATHY	GENERAL		Judgement Dtd. 2024-11-07	CRIMINAL MISC	(Seat No-1)
19	3458/2025	15.01.2025	CRLA-376/2007	M K MOHANTY	GENERAL		Judgement Dtd. 2007-08-20	CRIMINAL APPEAL	(Seat No-1)
20	3460/2025	15.01.2025	CRA-387/1993	M K MOHANTY	GENERAL		Judgement Dtd. 2024-10-29	CRIMINAL APPEAL	(Seat No-4)
21	3463/2025	15.01.2025	WP (C) - 30129/2023	P K NAYAK	GENERAL		Judgement Dtd. 2025-02-10	WRIT BRANCH-5	(Seat No-23)
22	3464/2025	15.01.2025	WP (C) - 26577/2023	S K SWAIN	GENERAL		Judgement Dtd. 2023-08-25	WRIT BRANCH-5	(Seat No-

									21)
23	3465/2025	15.01.2025	WP (C) - 37790/2020	A DAS	GENERAL		Judgement Dtd. 2024-11-08	WRIT BRANCH-6	(Seat No-35)
24	3467/2025	15.01.2025	WP (C) - 30129/2023	P K NAYAK	GENERAL		Judgement Dtd. 2025-02-10	WRIT BRANCH-5	(Seat No-23)
25	3468/2025	15.01.2025	WP (C) - 30129/2023	P K NAYAK	GENERAL		Judgement Dtd. 2025-02-10	WRIT BRANCH-5	(Seat No-23)
26	3471/2025	15.01.2025	WP (C) - 612/2025	P N NAYAK	GENERAL		Judgement Dtd. 2025-01-09	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
27	3474/2025	15.01.2025	RSA-149/2021	S P SAMANTA	GENERAL		Judgement Dtd. 2025-01-07	SECOND APPEAL	(Seat No-6)
28	3476/2025	15.01.2025	ABLAPL-14211/2024	S PANDA	GENERAL		Judgement Dtd. 2024-12-16		(Seat No-6)
29	3477/2025	15.01.2025	WP (C) - 1161/2018	P K NAYAK	GENERAL		Judgement Dtd. 2024-07-24	WRIT BRANCH-4	(Seat No-27)
30	3478/2025	15.01.2025	WP (C) - 9161/2005	A K RANA	GENERAL		Judgement Dtd. 2005-12-05		(Seat No-27)
31	3479/2025	15.01.2025	WP (C) - 7992/2005	A K RANA	GENERAL		Judgement Dtd. 2005-12-05		(Seat No-27)
32	3480/2025	15.01.2025	WP (C) - 9162/2005	A K RANA	GENERAL		Judgement Dtd. 2005-12-05		(Seat No-27)
33	3481/2025	15.01.2025	CRLA-138/2018	T J PANI	GENERAL		Judgement Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-5)
34	3482/2025	15.01.2025	CMP-864/2023	S S JENA	GENERAL		Judgement Dtd. 2023-08-24	WRIT BRANCH-5	(Seat No-53)
35	3489/2025	15.01.2025	MACA-411/2024	B C SAHU	GENERAL			MISC. APPEAL SEC.	(Seat No-7)
36	3490/2025	15.01.2025	WP (C) - 19106/2012	P K RATH	GENERAL			WRIT BRANCH-6	(Seat No-26)
37	3617/2025	15.01.2025	WP (C) - 362/2025	K. C. PANDA	GENERAL		Order Dtd. 2025-01-09		(Seat No-26)
38	3618/2025	15.01.2025	WP (C) - 217/2025	B. N. SHADHANGI	GENERAL		Order Dtd. 2025-01-08		(Seat No-26)
39	3619/2025	15.01.2025	WP (C) - 1094/2025	B. N. SHADHANGI	GENERAL		Order Dtd. 2025-01-15	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
40	3620/2025	15.01.2025	WP (C) - 1111/2025	B. N. SHADHANGI	GENERAL		Order Dtd. 2025-01-13	WRIT BRANCH	(Seat No-

								(DIVISION BENCH-3)	121)
41	3621/2025	15.01.2025	ABLAPL-360/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-01-13	BAIL-1	(Seat No-1)
42	3622/2025	15.01.2025	ABLAPL-13206/2024	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-01-13	BAIL-1	(Seat No-15)
43	3623/2025	15.01.2025	ABLAPL-198/2023	DILLIP KUMAR MALLICK	GENERAL		Order Dtd. 2023-02-09	BAIL-2	(Seat No-7)
44	3624/2025	15.01.2025	MATA-286/2024	DILLIP KUMAR MALLICK	GENERAL		Order Dtd. 2024-12-19		(Seat No-7)
45	3625/2025	15.01.2025	WP (C) - 17696/2015	PANKAJ KUMAR PANI	GENERAL		Order Dtd. 2023-04-11	WRIT BRANCH-6	(Seat No-26)
46	3626/2025	15.01.2025	CRLMP-951/2023	DILLIP KUMAR MALLICK	GENERAL		Order Dtd. 2024-01-24 Petition, Annexure,	WRIT BRANCH-6	(Seat No-16)
47	3627/2025	15.01.2025	ABLAPL-13629/2024	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2024-12-04		(Seat No-16)
48	3628/2025	15.01.2025	ABLAPL-322/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-01-13	BAIL-2	(Seat No-8)
49	3706/2025	15.01.2025	WP (C) - 12641/2009	B K SWIN	GENERAL		Order Dtd. 2010-05-06		(Seat No-8)
50	3708/2025	15.01.2025	CRLMC-2182/2006	B K SWAIN	GENERAL		Order Dtd. 2008-03-05		(Seat No-8)
51	3717/2025	15.01.2025	WP (C) - 17966/2015	S DAS	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Seat No-104)
52	3719/2025	15.01.2025	ABLAPL-333/2025	K DANG	GENERAL			BAIL-2	(Seat No-18)

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